

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 68 of 1996

Wednesday, this the 24th day of April, 1996

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. G. Rajeev,  
Chittalamcode House,  
Kudappanakkunnu,  
Thiruvananthapuram. .. Applicant

By Advocate Mr. S Gopakumaran Nair

Versus

1. Union of India represented by  
the Secretary,  
Ministry of Information & Broadcasting,  
New Delhi-110001

2. The Director,  
Doordarshan Kendra, Kudappanakkunnu,  
Thiruvananthapuram. .. Respondents

By Advocate Mr. Mathews J Nedumpara, ACGSC

The application having been heard on 24th April, 1996, the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant seeks a direction to respondents to consider him for appointment as Floor Assistant.

2. Standing Counsel for respondents has filed a statement which inter-alia, submits:

"respondents have found applicant eligible for regular appointment as Floor Assistant and he will be appointed at Doordarshan Kendra, Trivandrum, as per his seniority when such vacancy arises..".

We record the submission and direct respondents to adhere to the undertaking.

3. Original Application is disposed of as above. No costs.

Dated the 24th April, 1996

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN